

Development of Fisheries Resources

5088. SHRI A. SREEDHARAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a three-point programme for development fishery resources was evolved at the recent Session of the Indian Ocean Fishery Commission, a regional body of the U. N. 's Food and Agriculture Organisation, held in Rome recently ;

(b) if so, the details of the programme ;

(c) the Indian contribution in the programme and the details of the fishing projects on Indian coasts to be included in the programme ; and

(d) how far the fish yield is likely to go up in India as a result of this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) Yes Sir. The three point programme deals with--

(1) Improvement of fisheries statistics ;

(2) Management of heavily exploited stocks ; and

(3) International programme for survey and development of the Indian Ocean.

(b) The details of the programme will be determined by--

(1) studies on existing national systems of collection of statistics and recommendations on action regarding standardisation by an expert group ;

(2) studies on the present situation of exploitation of stocks by expert bodies on Indian Ocean tuna and shrimp in the Gulf ; and

(3) studies by experts leading to the preparation of a Survey and Development Programme. Assistance from the United Nations' Development Programme for this purpose is envisaged.

(c) and (d) : The extent of Indian participation in the Development Programme and the result and increase of fish yield can be determined only after the preliminary studies have been completed.

Development of Fishing Industry

5089 SHRI A. SREEDHARAN :
SHRI K. P. SINGH DEO :
SHRI ONKAR LAL BERWA :
SHRI YASHPAL SINGH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a credit agreement between India and Norway has recently been finalised to help the development of the Indian fishing industry ;

(b) if so, the terms of the agreement ;

(c) whether any deep sea fishing projects are to be worked under the agreement including some in Kerala ; and

(d) if so, the details thereof and by what time they will be executed ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) Yes, Sir.

(b) A copy of the Agreement is laid on the Table House. [Placed in library See No. LT-2784/68]

(c) No, Sir.

(d) Does not arise.

Postponement of Election to Hoshiarpur Parliamentary Constituency

5090. SHRI SHRI CHAND GOYAL : Will the Minister of LAW be pleased to refer to the reply given to Unstarred Question No. 5080 on the 22nd August, 1968 and state the reasons for postponing the election to the Hoshiarpur Parliamentary Constituency ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS